

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 58

C.P. (IB)/514(MB)2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **Phoenix ARC Private Limited (Creditor)**
through the Resolution Professional Mr.
Gaurang Chhotalal Shah VS Mr. Manoharlal
Deokaranji Bhoot

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Mitali Bhatt, Advocate i/b AKR Legal appeared for the Financial Creditor.
2. None present for the Respondent.
3. Respondents are set ex-parte.
4. List this matter on **29.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna